

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 23/02/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Vipin Kumar Saxena, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Ms Bharti Tyagi, Adv.
Mr. Gaurav Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service report is still awaited from the respective
High Court and Trial Court. Registry to issue fresh
reminder.

List again on 14.4.2015.

(RACHNA GUPTA)
Registrar